

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 536
ANSWERED ON 26.07.2024

US SEC CHARGES ON RAILWAY PSU

536 SHRI SAKET GOKHALE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the charges raised by the United States Securities & Exchange Commission (SEC) against the company Oracle Corporation regarding allegations of paying bribes worth USD 4,00,000 to officials of a Public Sector Undertaking (PSU) working under Indian Railways between the period 2016-2019; and
- (b) whether Government has initiated any inquiry, probe, or investigation into this matter; if so, the details and progress or findings of the inquiry?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) and (b): In the referred matter Ministry of Railways has conducted investigation in all Railway Zones, Production Units, Public Sector Undertakings. Till date, even the name of the transportation company is not known either from SEC, Oracle or from any other source.
